- Review by the Government on the working of the Indian **Drugs and Pharmaceuticals** Limited for the year 1989-90.
 - (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2102/ 91]

[Translation]

MR. SPEAKER: The Ministers, who are unable to be present in the House, should give in writing.

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:---

> "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th January, 1991, agreed without any amendment to the Public Liability Insurance Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 7th January, 1991."

12.05 hrs.

ESTIMATES COMMITTEE

Twelfth Report and Minutes

[English]

SHRIJASWANT SINGH (Jodhpur): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Industry-Sickness in Heavy Engineering Industry and Minutes of the sittings of the Committee relating thereto.

12.05 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAK-INGS

Ninth Report and Minutes

[English]

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil and Natural Gas Commission—Avoidable payments of Rs. 89.06 lakhs made to a foreign contract and Minutes of the sittings of the Committee relating thereto.

12.06 hrs.

RAILWAY CONVENTION COMMITTEE

Second Report

[Translation]

SHRI PURUSHOTTAM KAUSHIK (Durg): I beg to present the Second Report (Hindi and English versions) of the Railway